## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/203/2016

NAME OF THE PETITIONER(S)

: G. Palanisamy & another

NAME OF THE RESPONDENT(S)

: M/s P.M.P. Lungi Private Limited & 8 others

UNDER SECTION

: 397/398

S.No	. Name (in Capital)	Represented by	Signature
1.	N. JAYACUMAR	Counsel for	
	FOR IS AMBAC VARINAN	R-9 SRI, Shotinga	Japhu
2	CIBI VISHIN	SBI, Shetingar Branch COUNSEC FOR	Ml.

## **ORDER**

PETITIONERS

Counsel for petitioner present. Counsel for respondents present. Both the counsels made submissions on the issues identified by us during the last hearing. Both the counsels agreed to suggest the names for appointment of Chartered Accountant and Administrator. Time is granted at request. Put up on 29.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)